

आयकर अपीलीय अधिकरण “ए” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH, PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
Ms. ASTHA CHANDRA, JUDICIAL MEMBER

आयकर अपील सं/ ITA Nos.602 & 603/PUN/2020
निर्धारण वर्ष / Assessment Years : 2012-13 & 2013-14

Dy. Commissioner of Income Tax,
Central Circle – 2(2), Puneअपीलार्थी / Appellant
बनाम / V/s.

M/s. Amit Enterprises Housing Limited,
Amit House, 1902, Sadashiv Peth,
Bajirao Road, Pune – 411030
PAN : AAGCA9192Aप्रत्यर्थी / Respondent

IT(SS)A No. 135/PUN/2019
निर्धारण वर्ष / Assessment Year : 2014-15

Dy. Commissioner of Income Tax,
Central Circle – 2(2), Puneअपीलार्थी / Appellant
बनाम / V/s.

M/s. Amit Enterprises Housing Limited,
Amit House, 1902, Sadashiv Peth,
Bajirao Road, Pune – 411030
PAN : AAGCA9192Aप्रत्यर्थी / Respondent

CORRIGENDUM

PER INTURI RAMA RAO, AM :

This corrigendum is being issued to correct the typographical error crept in the Tribunal order dated 09.03.2023 in mentioning the number of buildings completed in the Bloomfield project.

2. The ld. counsel brought to our notice the typographical error apparent from record in mentioning the number of buildings completed in the Bloomfield project and prayed for correction of the order.

3. We have perused the Tribunal order dated 09.03.2023. We find the Tribunal in para 6 of the order, *inter alia* while discussing ld. DR's submissions mentioned that **“only 9 buildings were completed”**. However, while discussing AR's submissions in para 9 and giving findings in para 10 had inadvertently mentioned **“total 6 buildings have been completed”, instead of 9 buildings.** Therefore, the same may be read as “9 buildings” wherever 6 buildings is mentioned. Order is modified to this extent only.

Sd/-
(ASTHA CHANDRA)
JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 20th June, 2024.
Satish

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Pune
4. The Pr. CIT-1, Pune
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे/ DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदष्टानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण ,पुणे/ ITAT, Pune